Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 96 of 2015

Dated:- 7th October, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. …. Appellant (s)
Versus
Kerala State Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s) : Ms. M.G. Yogamaya

Counsel for the Respondent(s) : Mr. Ramesh Babu M.R.

ORDER

Learned counsel appearing for the sole respondent/State Commission prays for and is granted three weeks time to file counter affidavit/reply and no more. Rejoinder, if any, may be filed by the appellant within a week thereafter.

Post this Appeal for hearing on **30th November, 2015.**

(I. J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/mk